

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 77/TT/2012

Date: 10.4.2012

To
The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Petition for determination of Transmission Tariff for Transmission assets (Group-1) associated with 765 KV for Central Part of Northern Grid part-II, for Tariff block 2009-14 period in Northern Region

Sir,

I am directed to refer to your petition mentioned above, and to request you to furnish following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 27.4.2012:

1. Whether Assets I, II, III have been commissioned on 1.4.2012, i.e. the date of commercial operation mentioned in the petition. If not, Management Certificate/Auditor's Certificate and Revised tariff forms as per revised date of commercial operation.
2. Supporting document as proof of proposed Loan i.e. "Proposed Bond 12-13" @ 9.35%.
3. Details of IDC and IEDC for respective assets for the delayed period.

Yours faithfully,

Sd/-
(P.K.Sinha)
Assistant Chief (Legal)